

in laying the papers mentioned
at (3) above.

[Placed in Library. See No.
LT-2884/86]

**Prevention of Food Adulteration (First
Amendment) Rules, 1986**

THE DEPUTY MINISTER IN THE
DEPARTMENT OF FAMILY WELFARE
(SHRI S. KRISHNA KUMAR) : I beg to
lay on the Table a copy of the Preven-
tion of Food Adulteration (First
Amendment) Rules, 1986 (Hindi and English
versions) published in Notificaton No.
G.S.R. 73 (E) in Gazette of India dated
the 29th Janaury, 1986, under sub-section (2)
of section 23 of the Prevention of Food
Adulteration Act, 1954.

[Placed in Library. See No. LT-2885/86]

12.22 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to

report the following message received from
the Secretary-General of Rajya Sabha :

"In accordance with the provisions
of rule 127 of the Rules of Procedure
and Conduct of Business in the Rajya
Sabha, I am directed to inform the Lok
Sabha that the Rajya Sabha, at its
sitting held on the 6th August, 1986
agreed without any amendment to the
Commissions of Inquiry (Amendment)
Bill, 1986, which was passed by the Lok
Sabha at its sitting held on the 30th
July, 1986."

**LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE**

[English]

MR. SPEAKER : The Committee on
Absence of Members from the Sittings of the
House in their Fifth Report presented to the
House on 6th August, 1986, have
recommended that leave of absence be
granted to the following Members for the
period mentioned against each :

- | | |
|--|---------------------------------|
| 1. Shri B.B. Ramaiah | 25th April to 7th May, 1986. |
| 2. Shrimati Indumati Bhattacharyya | 24th April to 8th May, 1986. |
| <i>and</i> | |
| | 17th July to 14th August, 1986. |
| 3. Shri A. Sonapati Gounder | 24th April to 7th May, 1986. |
| 4. Prof. Ramakrishna More | 17th April to 7th May, 1986. |
| 5. Shri Srikantha Datta Narasimharaja
Wadiyar | 21st April to 8th May, 1986. |
| 6. Ch. Rahim Khan | 28th July to 14th August, 1986. |
| 7. Shri Charan Singh | 17th July to 14th August, 1986. |
| 8. Shri Saleem I. Shervani | 29th July to 14th August, 1986. |
| 9. Shri Gangadhar S. Kuchan | 21st July to 14th August, 1986. |

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12.23 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Third Report

[English]

KUMARI KAMALA KUMARI (Palamau) : Sir, I present the Third Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.24 hrs.

STATEMENT RE : STRENGTHENING OF PUBLIC DISTRIBUTION SYSTEM AND CONSUMER COOPERATIVES IN MIZORAM

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : Sir, After the recent visit of the Prime Minister to Mizoram, a Group of Ministers and a Team of senior officers visited Mizoram during the last week of July, 1986 to identify some measures which could accelerate the development of Mizoram. Supply of essential consumer items at reasonable prices to the people of Mizoram is of crucial importance. In this context, certain measures were considered

in the Department of Civil Supplies to revitalise and strengthen the Public Distribution System and cooperative infrastructure. The Government have decided to take the following measures :

- (i) The godown maintained by the State Trading Corporation at Silchar would be exclusively used for servicing Mizoram for supply of imported edible oils. For streamlining distribution as well as to keep the retail prices at reasonable level, full transport subsidy will also be given from Silchar to nine focal points viz. Aizwal, Lunglei, Lawngtalai, Kolasib, Aibawk, Champhai, Kawkulh, Saitual and Lokichera.
- (ii) Financial assistance upto Rs. 10 lakhs on the basis of hundred per cent subsidy is being sanctioned during the current financial year to Government of Mizoram for supply of levy sugar and iodized salt in small packs under the Public Distribution System.
- (iii) A sum upto Rs. 10 lakhs will be given as share capital contribution to Mizoram Marketing and Consumers' Federation for expansion and diversification of their consumer activities.
- (iv) Additional financial assistance of Rs. 2.50 lakhs will be given to Mizoram Marketing and Consumers' Federation to enable them to open retail outlets at Lunglei, Mamit, Kolasib, Champhai, Tlabung, Serchhip and Saiha.
- (v) For upgrading managerial skills of the officers handling public distribution work in Mizoram, a training programme will be organised in the month of October, 1986.